

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 33(ND)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY:

Mr. Priyanka Batra
Vs
M/s. Batra Plywood Industries Pvt. Ltd. & ors.

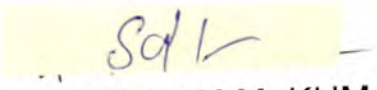
SECTION OF THE COMPANIES ACT: 241-242&244

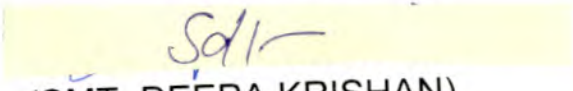
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Rohit Sharma,	Advocate	Petitioner	} <u>Rohit</u>
2	Rounak Nayak,	Advocate	Petitioner	

ORDER

At the request of Parties, hearing is deferred to 7th of July, 2017.

List on 7th of July, 2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17 (Kanta)